

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.11.2020 AT 10.30 AM

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|----------------------------------|------------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP(IB) NO. 44/7/AMR/2020 |
| NAME OF THE COMPANY | Sree Naidu Beverages Pvt Ltd |
| NAME OF THE PETITIONER(S) | State bank of India |
| NAME OF THE RESPONDENT(S) | Sree Naidu Beverages Pvt Ltd |
| UNDER SECTION | 7 OF IBC |

Counsel for Petitioner(s):

| Ries | | | |
|------------------------|-------------|------------------------|-----------|
| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
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Counsel for Respondent(s):

| Ries | | | |
|------------------------|-------------|------------------------|-----------|
| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
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ORDER

Counsel for the Respondent seeks time for filing counter. The matter has been dragged by the Respondent counsel for considerable time without filing the counter. However to meet the ends of justice as a last chance time of two weeks is granted. List the matter for further consideration on 08.12.2020. Respondent may note that in the event counter is not filed and the matter is argued the court shall proceed with the hearing of the matter and appropriate decision will be taken after hearing the counter for the Petitioner. List the matter on 08.12.2020.


MEMBER JUDICIAL